

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 236 of 2012 &  
I.A. 381 of 2012**

**Dated : 31<sup>st</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. .... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. .... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. R.K. Mehta  
Mr. Antaryami Upadhyay for R.1  
Mr. P.N. Bhandari for R.2, 3 & 4

**ORDER**

The learned counsel for the Respondent Nos. 2 to 4 has finished his arguments.

Post the matter for the reply submissions of the Respondent No.1 on **23.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/pg*